

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE,
CHENNAI**

Original Application No. 52 of 2020(SZ)

Tribunal on its own motion,
Suo Moto initiated proceedings
based on the News Item published in
Dinamalar Newspaper - Supplementary
Edition Chennai dt. 28.02.2020 under the
Caption "Dried Cauvery filled up with
Waste Water"

..Applicant

-Vs-

The Secretary to Govt. Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George,
Chennai and Ors.

..Respondents

**STATUS REPORT FILED ON BEHALF OF THE 12th RESPONDENT -
THE MUNICIPAL COMMISISONER, PALLIPALAYAM MUNICIPALITY**

Represented by

M.BALAKRISHNAN 1106/89
M.B.Elakkumanan D/3424/2014

1075, G Block, 18th Street,
Annanagar, Chennai - 40
Cell: 9444171617
Email id: mail@elakkumanan.com

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 52 of 2020 (SZ)

IN THE MATTER OF:

Tribunal on its own motion

Suo Moto initiated proceedings

based on the News Item published in

Dinamalar Newspaper - Supplementary,

Edition Chennai dt. 28.02.2020 under the

Caption "Dried Cauvery filled up with

Waste Water"

...Applicant

Versus

The Secretary to Govt. of Tamil Nadu,

Department of Environment,

Govt. Secretariat, Fort St. George,

Chennai and Others

... Respondents

STATUS REPORT FILED ON BEHALF OF THE 12th

RESPONDENT

I, S. Stanley Babu, son of A. Sigamani, aged about 50 years, residing at Kaveri veedhi, Komarapalayam – 638183, do solemnly affirm and sincerely state as follows:

2. I am the Municipal Commissioner(i/c), Pallipalayam Municipality, having my office at 5, Sankagiri Bye-Pass Road, Pallipalayam, Namakkal District - 638006. I am acquainted with the facts of the case from records. As per order dated 08.07.2020 passed by this Hon'ble Tribunal, I am filing this status report on behalf of the 12th respondent.

3. I respectfully submit that previously the 12th respondent had filed a status report before this Hon'ble Tribunal on 31.05.2021,

the contents whereof be read as part and parcel of this status report and the same are not being repeated for the sake of brevity.

4. I respectfully submit that the existing legacy waste at Kottakadu dumping site, Pallipalayam, Komarapalayam Taluk, Namakkal District is in being processed. As on July, 2021, out of total quantity of 40306 cubic meter of legacy waste, around 34000 cubic meter of legacy waste has been processed which is 84% of the total volume. The remaining 6306 cubic meter of legacy waste shall be cleared by September, 2021.

5. I respectfully submit that a letter was sent to the Chief Engineer, Water Resources Department, Trichy Region, Trichy -20 for know about that current status of Detailed Project Report (DPR) for construction of Sewage Treatment Plant under Nadanthai Vaazhi Cauvery project. In reply Letter No.165M/A.E.2/F.38-NVC/2021/Date: 28.07.2021, the aforesaid Chief Engineer, Water Resources Department stated that " Nadanthai Vaazhi Cauvery Project report was submitted to the Ministry of Jalshakthi, Government of India, and the aforesaid Ministry had forwarded the same to the Director General, Environmental Protection Training & Research Institute, Hyderabad, Telangana for Technical Appraisal of the Nadanthai Vaazhi Cauvery project Phase-I STP Components under the Guidelines of National River Conservation Directorate. The Pallipalayam Municipality Sewage Treatment is also included in the Technical Appraisal of Environmental Protection Training & Research Institute, Hyderabad, Telangana".

It is, therefore, prayed that this Hon'ble Tribunal may be pleased to take on record the above submissions made and pass appropriate order/further orders as deemed fit and necessary in the circumstances of the case and thus render justice.

Dated at Namakkal on this 24th day of August, 2021


Commissioner(i/c)
Pallipalayam Municipality

24/8/2021

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, SOUTHERN ZONE,
CHENNAI**

Original Application No. 52 of 2020(SZ)

Tribunal on its own motion,
Suo Moto initiated proceedings
based on the News Item published in
Dinamalar Newspaper - Supplementary
Edition Chennai dt. 28.02.2020 under the
Caption "Dried Cauvery filled up with
Waste Water"

..Applicant

-Vs-

The Secretary to Govt. Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George,
Chennai and Ors.

..Respondents

**STATUS REPORT FILED ON BEHALF OF THE 12th
RESPONDENT - THE MUNICIPAL COMMISISONER,
PALLIPALAYAM MUNICIPALITY**

**M.BALAKRISHNAN 1106/89
M.B.Elakkumanan D/3424/2014**

Counsel for 12th Respondent

**1075, G Block, 18th Street,
Annanagar, Chennai - 40**

Cell: 9444171617

Email id: mail@elakkumanan.com